2012
High Court, Appellate Side
Calcutta

N O T I F I C A T I O N

No. 2362 -A   **Dated: The 14th May, 2012**

In continuation of this Hon'ble Court's earlier Notification bearing No.1030-R(JS) dated 29.03.2012, it is further notified for general information that the following Judicial Officers of the West Bengal Judicial Service belonging to the cadre of Civil Judge (Junior Division)/Judicial Magistrate are eligible and coming under the zone of consideration for the process of selection and promotion to the cadre of Civil Judge (Senior Division)/CJM/ACJM for the year 2012.

The eligible Judicial Officers are hereby requested to submit (3) sets of judgements, each set containing 10 judgements (5 Civil + 5 Criminal), delivered during the period from 01.01.2011 to 31.12.2011, to their respective District Judge on or before 25.05.2012 positively, and the Learned District Judges shall ensure that these copies of judgements are sent by Special Messenger to the Office of the undersigned on or before 30.05.2012 (4.45 p.m.) positively.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Md. Nurul Huda Molla	Civil Judge (Junior Division), Additional Court, Serampore, Hooghly.
2.	Shri Bhaskar Majumder	Judicial Magistrate, 4th Court, Burdwan.
3.	Shri Santanu Ganguly	Judicial Magistrate, 2nd Court, Serampore, Hooghly.
4.	Smt. P.G. Bhattacharya (Hossain)	Municipal Magistrate, 4th Court, Calcutta.
5.	Sri Subrata Chatterjee	Metropolitan Magistrate, 9th Court, Calcutta.
6.	Sri Mayukh Mukherjee	Metropolitan Magistrate, 10th Court, Calcutta.
7.	Sri Anirban Ray	Metropolitan Magistrate, 15th Court, Calcutta.
8.	Sri Joyprakash Roy	Metropolitan Magistrate, 14th Court, Calcutta.
9.	Sm. Mou Ghatak Majumdar	Metropolitan Magistrate, 4th Court, Calcutta.

For further information, if any, the office of the Assistant Registrar – I may be contacted on working days, excepting holidays, within (11.00 a.m. to 4.45 p.m.), over Phone No.(033) 2254-8065.

Sd/- Ishan Chandra Das
Registrar (Judicial Service)
High Court, A.S., Calcutta